

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 61 of 2020

&

I.A. No. 260 of 2021

IN THE MATTER OF:

Singhal Finstock (P) Ltd.

...Appellant.

Versus

ITC Ltd.

...Respondent.

Present:

**For Appellant: Mr. Hari Om Maheshwari (CA), Mr. Ravi Prakash
and Ms. Riya Singh, Advocates.**

**For Respondent: Mr. Gaurav Mahajan, Ms. Prerita Aggarwal,
Mr. Abhinav Tandon, Advocates.
Mr. Sanjay Kumar (Intervention for Raj Kr. Bansal)**

**ORDER
(Virtual Mode)**

02.03.2021 Parties to the Appeal may file Response to the Intervention Application filed by Mr. Raj Kr. Bansal I.A. No. 260 of 2021, if they want to do so within two weeks.

List the Appeal 'For Admission (After Notice)' Hearing **on 20th April, 2021.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**